

**IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF VASAN HEALTH CARE PRIVATE LIMITED**

CIN :U85110TN2007PTC064072

Date of commencement of CIRP: 03rd October 2019

**LIST OF CREDITORS**

Summary as on 23rd July 2021

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

List of unsecured financial creditors belonging to any class of creditors  
Annexure -2 (NIL)

Sl NO	Name of the Creditor	Details of Claim Received		Details of Claim Admitted						Amount in Rs.			Remarks, if any	
		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Intrest	Amount Covered by gurantee	Whether Related Party ?	% of Voting Share in COC	Amount of Contigent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted		Amount of claim under verificati on
	NIL													

